

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS, DELHI.

ORDER

Sub: Reallocation of Work of MACT Courts at North District.

In order to ensure the smooth functioning and equitable distribution of work amongst MACT Courts in North District, the pending cases in the court of *Ms. Preeti Agrawal Gupta, PO. MACT-02 (North)* pertaining to Police Stations, i.e. *Mahendra Park & Jahangir Puri* stand transferred to the court of *Ms. Ekta Gauba Mann, PO. MACT-01 (North)*.

Further the fresh cases pertaining to the aforementioned Police Stations shall also be filed before the court of *Ms. Ekta Gauba Mann, PO. MACT-01 (North)*.

The concerned cases shall be taken up by the court of *Ms. Preeti Agrawal Gupta, PO, MACT-02 (North)*, as per dates fixed and thereafter transferred to the court of *Ms. Ekta Gauba Mann, PO, MACT-01 (North)* with the directions to the concerned Parties to appear there on the same day at 2.00 P.M.

Ahmad of the transferor court is also directed to send the files complete in all respects (alongwith connected Cases/Execution/Misc Application, if any) to the transferee court of *Ms. Ekta Gauba Mann, PO-MACT-01 (North)*.

The concerned Courts shall ensure prompt compliance and get the appropriate notice/s affixed outside the Courts so that the Litigants/Advocates are informed of the transfer of their cases.

This order shall come in force with immediate effect.

Seema Maini
(Seema Maini)

Principal District & Sessions Judge
(North) Rohini Courts, Delhi

No. 29138-29162 /F2(12)/Judl./North/RC/2023

Dated: 11/09/2023

Copy for information and necessary action to:

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. Hony. Secretary, Bar Association, Rohini, Tis Hazari, Patiala House, Karkardooma, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
5. The Commissioner of Police, Police Headquarters, Delhi.
6. The DCP(s), Outer Rohini; North & North-West Districts, Delhi.
7. The Superintendent, Tihar Jail, Rohini Jail & Mandoli Jail, Delhi.
8. Notice Board-through the Caretaker, Rohini Courts, Delhi.
9. The Record Officer (RTI), North District, Rohini Courts, Delhi.
10. The Branch In-Charge Computer Branch for uploading the order on the Website of North District, Rohini Courts, Delhi.
11. The Website Committee, Tis Hazari Courts, Delhi.
12. The PRO/APRO, Facilitation Centre, Rohini Courts, Delhi.
13. The Branch-in-charge, R&I Branch, Rohini Courts, Delhi for uploading the Order on LAYERS.
14. PS to the the undersigned.

Seema Maini
Principal District & Sessions Judge
(North), Rohini Courts, Delhi.